

(क) क्या यह सच है कि उन विस्थापित व्यक्तियों को, जिनके दावे मंजूर नर लिये गये हैं, मकान बनाने के लिये ऋण देने की कोई योजना बनाई जा रही है ; और

(ख) यदि हां, तो योजना के अन्तर्गत कितने व्यक्तियों को कितना ऋण दिया गया है ?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) Yes. The Punjab and Delhi Governments have been asked to forward applications from about 2,400 displaced persons having verified claims who are living in a state of congestion. They will be given house-building loans upto the net interim compensation due to them. Applications have also been taken from members of house building co-operative societies and they are intended to be paid loans to the extent of the net interim compensation due to them.

(b) Loans will be advanced after the lists of eligible persons are received from State Governments and duly scrutinised to ascertain the amount of net interim compensation due to each applicant.

#### RURAL ELECTRIFICATION

\*24. **Shri B. K. Das:** Will the Minister of Production be pleased to state:

(a) the minimum percentage of purity of edible salt prescribed at present;

(b) the date from which this has been prescribed;

(c) the number of salt-producing centres that have failed to fulfil the above standard;

(d) the steps taken against them; and

(e) the stock left with the producers on the date of enforcement of the current standard of purity?

**The Minister of Production (Shri K. C. Reddy):** (a) 94 per cent. sodium chloride content.

(b) 1st January, 1954

(c) 37.

(d) The sub-standard salt produced by these centres is banned for human consumption.

(e) The information is not readily available.

#### RURAL HOUSING

\*25. **Shri Jhulan Sinha:** Will the Minister of Works, Housing and Supply be pleased to state the programme outlined for rural housing by the Rural cell established in the Ministry for this purpose?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** The principal function of this Cell is to provide technical advice to the Community Projects Administration, in the matter of rural housing. It also tenders advice to the Development Commissioners in the States. Its programme includes the preparation of lay-outs, plans and designs for the villages, with recommendations on construction techniques and building materials, and it tries to secure the establishment of model rural centres in villages, with a view to having the models duplicated in the rest of the country-side.

#### RURAL ELECTRIFICATION

\*26. { **Shri Sarangadhar Das:**  
**Shri S. C. Samanta:**

Will the Minister of Planning be pleased to state:

(a) the total grant set apart during 1954-55 for distribution among the States for rural and small town electrification; and

(b) the names of the States which have received this grant and the amount allotted to each?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 35.]

#### U.N. GENERAL ASSEMBLY

\*27. **Shri T. K. Chaudhuri:** Will the Prime Minister be pleased to state:

(a) the names of persons appointed to serve on the Indian Delegation to the Ninth Session of the General Assembly of the United Nations together with the names of their advisers; and